

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF MILITARY AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO.2889
TO BE ANSWERED ON 22nd March, 2021

COVID CASES IN THE FORCES

2889 SHRI M.V. SHREYAMS KUMAR:

Will the Minister of DEFENCE be pleased to state:

- (a) the details of the number of COVID-19 cases in Army, Navy and Air Force, service-wise;
- (b) the details of the deceased due to COVID- 19 in all the three services, service-wise;
- (c) whether any special financial aid has been given to the family of those deceased due to COVID-19;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF DEFENCE
SHRI SHRIPAD NAIK

(a) & (b): The details of COVID-19 positive cases in the Armed Forces are as under:

	No. of positive cases	No. of deaths
Army	33003	81
Navy	3604	2
Air Force	8159	36

(c) to (e): As per extant Rules, no special compensation for deaths occurring due to infectious disease is provided to Armed Forces personnel, while they are in service. However, all such cases of death while in service are provided terminal benefits.
